

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Selva Developers Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/127(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2092(CHE)2023

ORDER

Ld. Liquidator Mr. Prakul Thadi is present in person.

This Application has been filed to take on record the First Progress Report.

The report is taken on record subject to all just exceptions.

Accordingly, IA(IBC)/2091(CHE)2023 stands **disposed off**.

- Sd -

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

- Sd -

(SANJIV JAIN)
MEMBER (JUDICIAL)